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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/ BB/2017	-	Admission	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. SAMARTHA
9886843788

Operational
Creditor /
Petitioner



Counsel for petitioner is present. Registry has raised some more objections. Subject to compliance of the objections raised by the Registry, the Tribunal feels a notice to be issued to the respondent at the first instance before admission. Counsel for petitioner also agrees to issuance of notice on the respondent at the first instance. *for*

Issue notice to the respondents. Registry to prepare the notice and the counsel for petitioner to collect the notice from the Registry and serve on the respondent.

List it on 01.09.2017.



MEMBER (J)



MEMBER (T)